

NOMINATION OF FRESH CASES BY HON'BLE THE CHIEF JUSTICE ON 08/09/2015

Sr l. N o.	Crl. Appeal U/ S 372	Criminal Appeal	Govt Appe al	Crl. Revisio n U/S 482/407 etc.	Particular of Lower Court Case of both Columns 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	7763/2010 DB	7751/2010 SB			S.T. No.292/2002 U/S 307,323,324,427,504 & 506 IPC State Vs Paras Nath Ballia	05/09/12
2	326/2013 DB	3518/2013 SB			S.T. No.410/2008& 411/2008 U/S 147,148,149,307,427, 452 & 506 of IPC State Vs Rinku Yadav Rampur	28/01/14
3	87/2014 DB	4709/2013 SB			S.T. No.459/2010 U/S 304B & 498A of IPC State Vs Sonu G. B. Nagar	28/01/14
4	58/2014 DB	5690/2013 SB with 5739/2013 SB			S.T. No. 648/2011 & 649/2011 U/S 307/34 & 452 of IPC & 25 of Arms Act State Vs Anjar Saharanpur	10/02/14
Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.						